

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1225/2014

New Delhi, this the 28th day of April, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Smt. Jeenat w/o Late Sh. Jang Bahadur,
D/o Late Sh. Gulam Ali,
r/o Vill near Mustak Lakhpal Purva,
Subash Nagar, Bareilly (U.P.). ... Applicant
(By advocate: Sh. Yogesh Sharma)

Versus

1. Union of India through
The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Moradabad Division,
Moradabad.
3. The Secretary,
Ministry of Railway,
Railway Board, Rail Bhavan,
New Delhi.
4. The Secretary,
Ministry of Personnel, Pension &
Department of Personnel & Training,
North Block, New Delhi.
5. Ms. Parveen D/o Late Sh. Gulam Ali,
Moh. Batebekhan Ka Purva,
Lakhpal Wali Gali, Near Pammi Auto Service,
H.No. 458, subhash Nagar, Bareily (U.P.). ... Respondents
(By advocate: Sh. Satpal Singh)

ORDER (ORAL)

Sh. Yogesh Sharma, learned counsel has appeared for the applicant and submitted that the applicant has not been taking interest in this case despite several efforts made by him. The OA is, therefore, dismissed for non-prosecution.

**(Shekhar Agarwal)
Member (A)**

/ns/